

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA No. 286 of 2015 in
DFR No. 1344 of 2015**

Dated: 12th January, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**M/s. Jharkhand Bijli Vitran Nigam Ltd.Appellant(s)
Versus
Sri Ram Steels &Anr.Respondent(s)**

Counsel for the Appellant(s) : Mr.HimanshuShekhar

**Counsel for the Respondent(s) : Mr.Mohit Kr. Shah for R-1
Mr.FarrukhRasheed for R-2**

ORDER

**IA No. 286 of 2015
(Appl. for condonation of delay)**

List the matter on 19.01.2016.

**(I.J. Kapoor)
Technical Member
Ts/kt**

**(Justice Ranjana P. Desai)
Chairperson**